B.K. Singh 'Prabhat' Acting Secretary Bihar Legislative Assembly



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Dear Shri

I take this opportunity to apprise you briefly about the 3rd Session of the 14th Bihar Legislative Assembly which commenced on 04th August, 2006 and was adjourned sine-die on 12th August, 2006. The House held 6 sittings.

Obituary Reference

On 04th August, 2006 and 8th August, 2006 the Hon'ble Speaker made references to the passing away of Shri Janardan Tiwari, Ex MP & Ex MLA, Md. Shamimuddin Hasmi, Ex MP & Ex MLA, Shri Deep Narain Choudhary, Ex MLA & Ex MLC, Shri Singheshwar Sahi, Ex MLA and Shri Surajbhan, former Governor of Bihar, respectively.

Members stood in silence for one minute as a mark of respect to the deceased.

Condolence Motion

The House deeply mourned for the affected persons in Mumbai series Bomb-blast in Local Trains by terrorists on 11th July, 2006 and appealed for national harmony, unity & integrity.

Assent to Bills

A statement concerning the assent of H.E. the Governor of Bihar to 14 Bills passed during the 2nd Session were made by the Secretary of Bihar Vidhan Sabha, Patna.

Ordinance

Chanakya National Law University Ordinance, 2006, Bihar, Non Govt. Secondary School (Management and Control Taking Over) Ordinance, 2006 & Patna Municipal Corporation (Amendment) Ordinance, 2006 promulgated during the inter-session period were laid on the table of the House by the Minister-in-charge.

Financial Business

The 1st supplementary demands for grants for the year 2006-07 were presented before the house on 4th August, 2006. Discussion and voting on this supplementary demands for grants was passed by voice vote on 10th August, 2006 and the concerned Appropriation Bill was passed the same day.

Papers Laid on Table

During the Session, 1st quarterly result of trends of Receipt & Expenditure for the year 2006-07 U/s-11 of the Bihar Fiscal Responsibilities & Finance Management Act, 2006 was laid on the table of the House.

Legislative Business

During the session, the following Bills were introduced, considered and passed by the House:-

- Bihar Tax on Entry of Goods into Local Areas for Consumption, Use or Sale therein (Amendment) Bill, 2006.
- (ii) Bihar Value Added Tax (Amendment) Bill, 2006.
- (iii) Bihar Vidhan Mandal (Officers' Salary and Allowances) Bill, 2006.
- (iv) Bihar (Ministers' Salary and Allowances) Bill, 2006.
- (v) Bihar Vidhan Mandal (Members' Salary, Allowances and Pension) Bill, 2006.
- (vi) Waqfa (Bihar Amendment) Bill, 2006.
- (vii) Patna Municipal Corporation (Amendment) Bill, 2006.
- (viii) Indian Stamp (Bihar Amendment) Bill, 2006.
- (ix) Bihar Non-Government Secondary School (Management & Control taking over) Bill, 2006.
- (x) Chanakya National Law University Bill, 2006.
- (xi) Bihar Agriculture Produce Market (Repeal) Bill, 2006.
- (xii) Bihar Panchayat Raj (Amendment) Bill, 2006.
- (xiii) Bihar Appropriation (No.3) Bill, 2006.
- (xiv) Bihar Apartment Ownership Bill, 2006.

Special Debate

A special debate was held on 12th August, 2006 on the subject "Problems of farmers of the State" and "Law and Order Problems".

Questions

868 notices for questions were received. Out of these 425, 224 and 43 notices were admitted as starred, un-starred and short notices respectively. 54 questions were answered on the floor of the House, 89 written replies were laid on the Table of the House.

Petitions

112 petitions were received out of which 96 were admitted and 16 were rejected.

Nivedan

179 Nivedans were received out of which 57 were admitted and rest 122 were rejected.

Calling Attention Motions

156 notices for Calling Attention Motions were received out of which 8 were accepted for oral replies.

Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

Private Member Resolutions

During the session, out of 51 accepted notices, 43 were discussed on the floor of the House of which 39 were withdrawn in the House, one was rejected by the House and 3 were passed by the House.

Valedictory Speech

On 12th April, 2006 at the conclusion of the Business of the Session, the Hon'ble Speaker made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their co-operation in conducting the Business of the House smoothly. He also thanked all other concerned persons including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

With warm regards.

Yours Sincerely,

(Braj Kishore Singh "Prabhat")

Acting Secretary,
Bihar Legislative Assembly, Patna.

To.

Dr. Yogendra Narain Secretary General, Rajya Sabha, New Delhi-110001